GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:293
ANSWERED ON:11.02.2014
ASSISTANCE FOR DROUGHT
Chanabasappa Shri Udasi Shivkumar;Yadav Shri Ranjan Prasad

Will the Minister of AGRICULTURE be pleased to state:

- (a) the names and the number of districts in various States including Karnataka, Madhya Pradesh and Maharashtra which are facing problem of drought almost every year;
- (b) whether the Government has received any suggestions from these States to deal with the problem of drought;
- (c) if so, the details thereof, State-wise along with the response of the Government thereto;
- (d) the details of the assistance provided by the Government to these drought affected States including the subsidy on diesel to farmers on the basis of land-holding records; and
- (e) the other steps taken by the Government to mitigate the problem of drought in the country?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 293 DUE FOR REPLY ON 11TH FEBRUARY, 2014.

(a) to (e): The names and number of districts in various States including Karnataka and Maharashtra that have declared drought during the last three years (2010-11, 2011-12 and 2012-13) and current year (2013-14) is given at Annexure-I. State Governments are empowered to initiate appropriate relief measures in the wake of loss/damage to crops due to natural calamities from funds readily available under State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is provided from National Disaster Response Fund (NDRF), upon receipt of a detailed memorandum from the State Government following which Inter Ministerial Central Team (IMCT) is deputed for assessing the situation and recommending central assistance as per established procedure and extant norms. Assistance provided by Government of India to various States since 2010-11 for dealing with drought situation is at Annexure-II. Government of Madhya Pradesh has not declared drought during these years.

Government of India has been implementing Drought Prone Area Programme (DPAP) since 1973-74 with the objective of minimizing adverse impact of drought on production of crops & livestock and on productivity of land. This programme is now subsumed under Integrated Watershed Management Programme (IWMP). Watershed activities include land development, water resource development and afforestation/pasture development. Besides, Government is also implementing several other Central Sector Schemes namely, Accelerated Fodder Development Programme (AFDP), Accelerated Irrigation Benefit Programme (AIBP), Rashtriya Krishi Vikas Yojana (RKVY), National Rural Drinking Water Programe (NRDWP) etc. for mitigating adverse impact of deficit rainfall through watershed development; water harvesting structures; major, medium and minor irrigation projects; repair & restoration of water bodies; augmentation of drinking water facilities; etc.